

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-518**

Appeal No.-19/252/ND/2022

**IN THE MATTER OF:**

Income Tax Officer

....Appellant

**Vs.**

ROC Delhi & Ors. (Superwave International Pvt. Ltd.)

.....Respondent

**SECTION**

U/s 252

**Order delivered on 28.09.2022**

**CORAM:**

**SHRI P.S.N. PRASAD,  
HON'BLE MEMBER (JUDICIAL)**

**SHRI RAHUL BHATNAGAR,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Appellant

: Mr Puneet Rai Sr Standing Counsel and Ms  
Adeeba Mujahid Jr Standing

For the Respondent

:

**ORDER**

Due to paucity of time, list the matter on **01.11.2022**.

  
Md Saddam  
(Court Officer)

Md Saddam